



Remittance Order: 2501/3517/2021

Recovery and Refund Department
Western Regional Office
Recoverywro@sebi.gov.in

The Principal Officer /
Chairman & Managing Director / CEO
All Banks / All Mutual Funds in India

Sub: Remittance of attached amount under Attachment Proceeding Nos. 12708 and 12709 of 2024

- It may be recalled that the Recovery Officer vide the subject attachment proceedings in **Recovery Certificate No. 3517 of 2021 dated April 19, 2021** had directed attachment of Bank/Demat Account(s) and Mutual Fund Folio(s) of **Gujarat Meditech Ltd (PAN:AABCG6112D)** ["Defaulter"] against the total due of Rs. 1,16,781/- with further interest, all costs, charges and expenses, etc.
- Whereas Notice of Demand dated April 19, 2021 has been sent to Defaulter and Notices of Attachment of Bank Account(s) dated August 28, 2024 has been issued to you.
- Whereas the outstanding dues from the Defaulter as on date is an amount of **Rs. 1,80,000/- (Rupees One Lakh Eighty Thousand Only)**.
- Accordingly, you are hereby directed to remit the amount to the extent as mentioned in Para 3 above lying in the account of the Defaulter with your Bank and remit the amount, forthwith to SEBI by way of **EFT/NEFT/RTGS to A/c No. SEBIRDPEN3517 of ICICI Bank , IFSC Code- ICIC0000106** immediately and intimate the remittance details by email to recoverywro@sebi.gov.in in the format as given in table below:

Case Name and Recovery Certificate Number :	
Name of Payee:	
Date of Payment:	
Amount Paid :	
Transaction No. :	
Bank Details from which payment is made :	



- However, if the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.



6. This direction is issued in exercise of powers conferred under section 28A and 28B of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income Tax Act 1961 (43 of 1961) and the Income Tax (Certificate Proceedings) Rules, 1962 of the Income Tax Rules.

Given under my hand and seal at Ahmedabad this 18th Day of June, 2026.

Signed

SEAL



RECOVERY OFFICER

बलबीर सिंह BALBIR SINGH
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad

Copy to:

1. **Gujarat Meditech Ltd**
119, Karnavati Complex, Narol Circle,
Ahmedabad, Gujarat – 380028
2. **17/A, 4th Floor, Sandesh Commercial**
Complex, Mirzapur Court,
Ahmedabad – 380001, Gujarat